

undertake power trading business as a separate activity. Accordingly, the applicant requested for withdrawal of the interlocutory application.

3. None was present on behalf of the applicant on 22.7.2004 when the matter was taken up. Separately, a similar request for withdrawal of main application (No.32/2004) was also made. Through a separate order of date, the Commission has dismissed the main application as withdrawn.

4. In view of the above stated position, the present IA is also dismissed as withdrawn.

Sd/-
(BHANU BHUSHAN)
MEMBER

Sd/-
(K.N. SINHA)
MEMBER

Sd/-
(ASHOK BASU)
CHAIRMAN

New Delhi, dated 23rd July, 2004